11·42 hrs.

STATEMENT UNDER DIRECTION 115

SHRI SOM NATH CHATTERJEE (Jadavpur): In answer to Starred question No. 211 answered on July 31, 1978, it was stated by Shri Dhanna Singh Gulshan, Minister of State in the Ministry of Education, Social Welfare and Culture, Government of India that no proposal has been sent by the Government of West Bengal to the Prime Minister to organise 1982 Asian Games at Calcutta.

The above answer is incorrect and was made with the deliberate intention of misleading the Hon'ble House and Hon'ble Members. As early as on February 3, 1978, the Chief Minister of West Bengal wrote to Dr. P. C. Chunder, Union Education Minister forwarding the proposal for Calcutta to be chosen as the venue for the Asian Games of 1982.

On February 21, 1978, Shri Dinesh Joardar, M. P. wrote to Dr. P. C. Chunder Union Education Minister about the said proposal made by the Chief Minister of West Bengal. In his letter dated 9 March, 1978 Dr. P. C. Chunder, in reply to Shri Dinesh Joardar, M. P's letter dated February 21, 1978 stated the Govennment has not yet decided whether India will be holding the Asian Games in 1982 and that when the matter will be discussed at the appropriate level, the proposal of the Government of West Bengal will be considered.

On May 15, 1978, Shri Dinesh Joardar, M. P. who then happened to be a member of All India Council of Sports and was and is a member of West Bengal State Council of Sports wrote to the Hon'ble Prime Minister requesting him to advise the Education Ministry to hold the Asian Games in 1982 in India and specifically referred therein to the proposal made by the Chief Minister of West Bengal in his letter addressed to Dr. P. C. Chunder, Union Education Minister Along with the said letter of May 15, 1978, Shri Dinesh Joardar, M. P. forwarded to the Hon'ble Prime Minister a copy of the letter of Dr. P. C. Chunder, addressed to Shri Dinesh Joarder, M.P. in which there has been a specific reference to the proposal of the Government of West Bengal to hold the Asian Games at Calcutta. By his letter dated May 24, 1978, the Hon'ble Prime Minister was good enough to acknowledge the letter of May 15, 1978 wherein the Hon'ble Prime Minister stated that the question was under consideration of the Government and it was hoped that a decision would be taken shortly.

Shri Jatin Chakravarty, P.W.D. Minister, Government of West Bengal also wrote to Dr. P. C. Chunder, Union Education Minister for holding the Asian Games at Calcutta and the Chief Minister, West Bengal also wrote again to Dr. P. C. Chunder on June 15, 1978 for holding the games at Calcutta. Shri Dinesh Joardar, M.P. again wrote to the Hon'ble Prime Minister on July 1, 1978 in reply to the Hon'ble Prime Minister's letter dated May 24, 1978 again requesting for a decision for holding the Asian Games at Calcutta. Copy of the said letter dated July 1, 1978 along with a forwarding letter was sent to the Union Education Minister, Dr. P. C. Chunder.

From the above overwhelming documentary materials, it is abundantly clear that a proposal of the Government of West Bengal by the Chief Minister of West Bengal to hold the 1982 Asian Games at Calcutta had been sent to and brought to the notice of the Hon'ble Prime Minister. Further, there is abundant documentary evidence to show that the matter had been taken up repeatedly with the Hon'ble Minister for Education, and in his letter dated March 9, 1978 he had specifically referred to the proposal of the Government of West Bengal and gave an assurance that the proposal would be considered. in his letter dated May 15, 1978 Shri Dinesh Joardar, M. P. forwarded a copy of his letter dated March 9, 1978 written by Dr. P. C. Chunder, Hon'ble Minister of Education, wherein there has been a specific reference to the proposal made by the West Bengal Government to hold the Asian Games 1982 at Calcutta.

In the circumstances, there can be no denial of the fact that the proposal of the Government of West Bengal had been sent to the Hon'ble Prime Minister a long time back and it was and is pending consideration of the Government of India.

Inspite of such overwhelming evidence, the reply in the negative given by Shri Dhanna Singh Gulshan, in answer to the said Starred Question put by Shri Samar Mukherjee, M. P. was wrong and nothing but an attempt to mislead the Hon'ble House.

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री धन्ना सिंह गुलशन): श्री समर मुखर्जी संसद् सदस्य के तारांकित प्रश्न सं० 211 में जिसका उत्तर लोक सभा में 31-7-78 को दिया गया था यह पूछा गया था कि क्या पश्चिमी बंगाल

सरकार ने कलकत्ता में वर्ष 1982 में एशियाई खेलों का आयोजन करने का प्रस्ताव प्रधान मंत्री को 8 महीने पूर्व ही भेज दिया है जिसमें कहा गया था कि इनका आयोजन 20 करोड़ रुपये की अनुमानित लागत पर किया जा सकता है। स्थिति की शिक्षा मंत्रालय के अभिलेखों से जांच करने के बाद और प्रधान मंत्री कार्यालय से परामर्श करने के बाद मेरे द्वारा लोक सभा सचिवालय को सूचित किया गया था कि ऐसा कोई प्रस्ताव प्राप्त नहीं हुआ। निदेश 115 के अन्तर्गत, माननीय सदस्य श्री सोमनाथ चटर्जी द्वारा दिए गए वक्तव्य में, इस विषय पर निम्नलिखित पत्रव्यवहार हुआ बताया गया है :

प्रधान मंत्री के साथ पत्र-व्यवहार :

(i) श्री दिनेश जोरदार, संसद् सदस्य तथा सदस्य, पश्चिम बंगाल राज्य खेल परिषद् का 15 मई, 1978 का पत्र;

(ii) श्री दिनेश जोरदार के 15 मई, 1978 के पत्र के उत्तर में प्रधान मंत्री का 24 मई, 1978 का पत्र ;

(iii) श्री दिनेश जोरदार, संसद् सदस्य का प्रधान मंत्री को 1 जुलाई, 1978 का पत्र ;

शिक्षा मंत्री के साथ पत्र-व्यवहार :

(i) पश्चिम बंगाल के मुख्य मंत्री का 3 फरवरी, 1978 का पत्र जिसका उत्तर केन्द्रीय शिक्षा मंत्री द्वारा 18 फरवरी, 1978 को भेज दिया गया था ;

(ii) श्री दिनेश जोरदार का दिनांक 21 फरवरी, 1978 का पत्र, जिसका उत्तर केन्द्रीय शिक्षा मंत्री द्वारा 9 मार्च, 1978 को भेज दिया गया था;

(iii) पश्चिम बंगाल के लोक निर्माण विभाग मंत्री श्री जतिन चक्रवर्ती का दिनांक 13 जून, 1978 का पत्र जिसका उत्तर केन्द्रीय शिक्षा मंत्री द्वारा 28 जून, 1978 को भेज दिया गया था ;

(iv) पश्चिम बंगाल के मुख्य मंत्री का शिक्षा मंत्री को भेजा गया 15 जून, 1978 का पत्र;

(v) श्री दिनेश जोरदार का 1 जुलाई, 1978 का पत्र जिसके साथ उसी तारीख के प्रधान मंत्री को भेजे गए उनके पत्र की प्रति भेजी गई थी।

यह देखा जाएगा कि संसद् के तीन माननीय सदस्यों के अनुसार भी जिन्होंने कि नोटिस दिया है, पश्चिम बंगाल सरकार से प्रधान मंत्री को 1982 के एशियाई खेलों के कलकत्ता में आयोजन के लिए आठ महीने पहले ऐसा कोई प्रस्ताव नहीं भेजा गया था जिस में कहा गया हो कि इनका आयोजन 20 करोड़ रुपये की अनुमानित लागत पर किया जा सकता है। प्रधान मंत्री के साथ यह पत्र व्यवहार मई, 1978 में अर्थात् प्रश्न का उत्तर देने से तीन महीने पहले ही हुआ था। इस पत्र-व्यवहार में अथवा इस विषय पर केन्द्रीय शिक्षा मंत्री के साथ हुए पत्र-व्यवहार में जो कि फरवरी से जुलाई, 1978 के बीच हुआ पश्चिम बंगाल सरकार ने 1982 के एशियाई खेलों को कलकत्ता में आयोजित करने के लिए

[श्री बख्शा सिंह पुलसन]

कोई अनुमान नहीं भेजे थे। साल्ट लेक पर एक फुटबाल व एथलेटिक्स स्टेडियम के निर्माण की परियोजना की लागत का अनुमान ही 20 करोड़ रुपये लगाया गया था।

जो कुछ ऊपर बताया गया है, उससे यह स्पष्ट है कि लोक सभा के 31-7-78 के तारांकित प्रश्न संख्या 211, जिसमें यह सूचना मांगी गई थी कि क्या पश्चिम बंगाल सरकार ने कलकत्ता में वर्ष 1982 में एशियाई खेलों का आयोजन करने का प्रस्ताव प्रधान मंत्री को आठ महीने पूर्व ही भेज दिया है, के सम्बन्ध में दिया गया नकारात्मक उत्तर तथ्यों के अनुसार सही है और इसलिए माननीय सदन को मेरे द्वारा गुमराह करने के प्रयास का कोई प्रश्न नहीं है। श्री समर मुखर्जी, जिन्होंने तारांकित प्रश्न संख्या 211 का नोटिस दिया था, यदि 31-7-78 को प्रश्नोत्तर काल के दौरान लोक सभा में उपस्थित होते तो सारी स्थिति स्पष्ट हो गई होती और प्रश्न का उत्तर पूरक प्रश्नों के साथ दे दिया गया होता।

SHRI SOMNATH CHATTERJEE : Sir, let us congratulate the Minister for his maiden performance, but the question is that it is a very serious matter After I gave a privilege notice, you were good enough to admit it under Direction 115 and give him an opportunity to explain. In my statement, I have given full particulars. He says that the Chief Minister's proposal is not the Government's proposal.

MR. DEPUTY-SPEAKER : You can take it up in some other form.

श्री उग्रसेन (देवरिया): मैं एक लाइन का एक व्यवस्था का प्रश्न उठाना चाहता हूं। सरकारी विभागों के मंत्रालयों की जो रिपोर्ट यहां सदन की मेज पर रखी जाती हैं वे हिन्दी और अंग्रेजी दोनों में रखी जाती हैं। अभी आर्क के सामने लोक लेखा समिति और प्राक्कलन समिति की दर्जनों रिपोर्टें रखी गई हैं। वे सभी अंग्रेजी में रखी गई हैं। हिन्दी में एक भी नहीं रखी गई है। आप इसकी व्यवस्था कर दें कि अंग्रेजी और हिन्दी दोनों में रखी जाएं। जिन माननीय सदस्यों को अंग्रेजी नहीं आती है वे इसको कैसे पढ़ेंगे?

उपाध्यक्ष महोदय : हिन्दी में भी छपाई आ रही है। हिन्दी में भी आपको मिल जाएगी।

SHRI VAYALAR RAVI (Chirayinkil) : On a point of order, Sir. Under Direction 115, when we give a notice, usually the Speaker will ask for the comments of the Minister and Inform us about them. The Speaker has to go through the statement submitted by the Minister and he has to be satisfied. Only then he can allow him to make a statement. Mr. Somnath Chatterjee has now raised a very relevant point, viz. whether the contention of the Minister is that a Chief Minister is not part of the Government. I would like to know whether you are satisfied.

MR. DEPUTY-SPEAKER : It is not a point of order. It is not a question of my satisfaction. Mr. Ravi, it is for Mr. Somnath Chatterjee to decide it.

12·00 hrs.

MERCHANT SHIPPING (AMENDMENT) BILL*

THE MINISTER OF STATE IN CHARGE OF THE MINISTERY OF SHIPPINGAND TRANSPORT (SHRI CHAND RAM) : Sir, I beg to move for leave to introduce a Bill further toa mend the Merchant Shipping Act, 1958.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce of Bill further to amend the Marchant Shipping Act, 1958"

The motion was adopted.

SHRI CHAND RAM : Sir, I introduce the Bill.

---

*Published in Gazette of India Extra-ordinary, Part II Section 2, dated 31-8-78.